

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2114
TO BE ANSWERED ON 12.02.2026

IMPLEMENTATION OF WELFARE SCHEMES FOR STs

2114. SHRI HANUMAN BENIWAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the education and health related schemes of the Government are not being implemented at the desired pace in tribal-dominated districts of Rajasthan and Uttar Pradesh;

(b) if so, the reasons therefor and the special steps being taken to ensure the expedited implementation of these schemes;

(c) whether the benefits of livelihood promotion and skill development schemes are reaching tribal areas of the said two States only to a limited extent, if so, the reasons therefor;

(d) whether any new policy is being formulated to address these issues, if so, the details thereof; and

(e) the details of the amount of funds sanctioned by the Union Government during the last three years for various schemes in tribal-dominated areas of Rajasthan, Uttar Pradesh and other States in the country along with the amount utilised, the purposes for which it was utilised and the amount that remained unutilized, State-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (e): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country including tribal-dominated districts of Rajasthan and Uttar Pradesh. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads,

housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the link <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>.

State Governments are also supposed to earmark TSP funds with respect to the total Scheme allocation, in proportion to ST population (Census 2011) in the State. The details of allocation and expenditure for TSP by States/UTs out of their own funds are available at <https://statetsp.tribal.gov.in>.

The Ministry has undertaken two missions for development of STs through convergence of funds available with different Ministries/Departments under DAPST namely - Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyaan.

PM JANMAN: Government launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions including Hostels and Mobile Medical Units (MMUs) implemented by 9-line Ministries. PM JANMAN has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr).

DAJGUA: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, provide social infrastructure like hostels, Anganwadi facilities and mobile medical units and set up Van Dhan Vikas Kendras to provide livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has a total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

Under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan, Ministry of Tribal Affairs has incorporated provisions for the setting up of Centre of Competence (CoC), which are dedicated hub for the prenatal diagnosis of Sickle Cell disease and management & research of haemoglobin disorders. These centers aim to improve the quality of life for individuals affected by hemoglobinopathies by offering comprehensive, evidence-based care, promoting research, and fostering advocacy.

Target population: The Abhiyan targets specific tribal-majority villages with populations of 500 or more, where at least 50% are tribal, and villages, in Aspirational blocks, with at least 50 tribal population.

Details of MoTA interventions in Uttar Pradesh under DAJGUA

Interventions	PAC Approved amount (In Lakhs) *	Total Fund Released (In Lakhs)
Construction of Toilet complex in Ashram/Tribal area Schools, Teacher & staff quarters in residential school	745.00	301.24
FRA Cells at District and State Level	34.52	34.52
TMMC	100.00	100.00
SCD Awareness and counselling/ASHA Honorarium + TOT	8.00	8.00

**All amount in lakh rupees*

PM-JANMAN Progress (as on 31st March 2025)				
S. No.	Name of State	MoHFW (NRHM)	MoWCD (POSHAN 2.0)	
		MMUs sanctioned and operational	AWCs sanctioned	AWCs Operational
1	RAJASTHAN	6	51	12
2	UTTAR PRADESH	2	1	1

Further, Under the Government of India's Skill India Mission (SIM), the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill, re-skill and up-skill training through an extensive network of skill development centres under various schemes, viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS) scheme, National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs), to all the sections of the society across the country including STs. As per SIDH report on 31-Dec-2025, Update on Scheduled Tribes (ST) Training / Orientation under PMKVY and PM Vishwakarma is provided here under:

Update on Scheduled Tribes (ST) Training / Orientation under PMKVY as pe SIDH reports till 31-Dec-25 at national level including tribal-dominated districts of Rajasthan and Uttar Pradesh is provided here under: -

Financial year	Trained /Oriented
FY-22-23	18,282
FY-23-24	40,585
FY-24-25	109,453
FY-25-26	7,304
Total	813,357

Update on Scheduled Tribes (ST) Certification under PM Vishwakarma (Basic Skilling) as per SIDH reports till 31-Dec-25 at national level including tribal-dominated districts of Rajasthan and Uttar Pradesh is provided here under: -

Update on Scheduled Tribes (ST) Certification under PM Vishwakarma (Basic Skilling) as per SIDH reports till 31-Dec-25	
FY	Certified
FY 23-24	14,560
FY 24-25	154,025
FY25-26	15,525
Total	184,110

Further, Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country. The State-wise funds allocations made during recent financial years by the Ministry under these schemes/programmes is given at **Annexure I**.

Pradhan Mantri Janjatiya Vikas Mission (PMJVM): The Ministry of Tribal Affairs is implementing the Pradhan Mantri Janjatiya Vikas Mission (PMJVM), which has been designed through the merger of two existing schemes for the promotion of tribal livelihood, i.e., “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products/Produce”.

The scheme envisages fixation and declaration of Minimum Support Price for the selected MFP. Procurement and Marketing operation at pre-fixed MSP will be undertaken by the designated State Agencies in the event of the prevailing market price of the particular MFP item falling below the stipulated MSP. Simultaneously other medium and long-term issues like sustainable collection, value addition, infrastructure development, knowledge base expansion of MFP and market intelligence development will also be addressed.

The Ministry is implementing the scheme 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' through Tribal Co-operative Marketing Development Federation of India (TRIFED) which envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, agri / minor Forest Produce (MFPs) / non-farm produce. Under the scheme, financial support is provided to the State Governments for setting up of Van Dhan Vikas Kendras (VDVKs) which are the centres of value addition activities of MFPs/Non-MFPs.

Eklavya Model Residential Schools (EMRS): Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model. Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country.

Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

National Overseas Scholarships for ST Candidates: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.

National Fellowship & Scholarship for Higher Education of ST students:

(a) National Scholarship– (Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 265 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

(b) National Fellowship for ST students: 750 fellowships are provided to ST students each year for pursuing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.

Grants under Article 275(1) of the Constitution: Under the Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.

Details of Fund Released during the year from FY 2023-24 to 2025-26 to Rajasthan and Uttar Pradesh under the Scheme of Grant in Aid to Voluntary Organizations Working for the Welfare of Scheduled Tribes' are as under:

S.No	State	Project	No. of Project	FY 2023-24	FY 2024-25	FY 2025-26 (as on 09.02.2026)
Amount in Cr.						
1	RAJASTHAN	EDUCATION	5	1.96Cr.	3.94 Cr.	1.77 Cr.
2	RAJASTHAN	LIVELIHOOD	1	0.21 Cr.	1.03 Cr.	0.16 Cr.
3	UTTAR PRADESH	EDUCATION	4	0.51 Cr.	1.40 Cr.	0.42 Cr.

National Scheduled Tribes Finance and Development Corporation (NSTFDC): Under the Ministry of Tribal Affairs is an apex organisation set up exclusively for economic development of Scheduled Tribes implements various schemes for livelihood generation. NSTFDC extends concessional loans to the eligible Scheduled Tribe communities including Tharu tribe. The schemes of NSTFDC are implemented across the country including the state of Uttar Pradesh. The prominent schemes of NSTFDC are given as under:

- i. **Term Loan Scheme:** NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy/ promoter contribution/ margin money.
- ii. **Adivasi Mahila Sashaktikaran Yojana (AMSY):** This is an exclusive scheme for economic development of Scheduled Tribes Women. Under the scheme, NSTFDC provides loan upto 90% for projects costing upto ₹2 lakh.
- iii. **Micro Credit Scheme for Self Help Groups (MCF):** This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST member. Under the scheme,

the Corporation provides loans upto ₹50,000/- per member and maximum ₹5 Lakh per Self Help Group (SHG).

- iv. **Adivasi Shiksha Rrinn Yojana (ASRY):** This is an Education loan scheme to enable the ST students to meet expenditure for pursuing technical and professional education including Ph.D. in India. Under this scheme, the Corporation provides financial assistance upto ₹10 lakh per eligible family. The students are eligible for interest subsidy from Ministry of Education, Govt. of India, during the moratorium period i.e. course period plus one year after completion of course or six months after getting the job, whichever is earlier.

Support to Tribal Research Institutes (TRIs): Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of Apex Committee.

Annexure referred to in reply to part (a) to part (e) of the Lok Sabha Unstarred Question No. 2114 for 12.02.2026 by Shri Hanuman Beniwal regarding “Implementation of Welfare Schemes for STs”

State-wise funds allocations made during recent financial years by the Ministry under these schemes/programmes is as follows:

State Wise No. of Beneficiaries and Fund Released under the Scheme of Pre Matric Scholarship Scheme										
	FY 2021-22		FY 2022-23		FY 2023-24		FY 2024-25		FY 2025-26	
State Name	Beneficiaries	Amount (In Lakhs)								
ANDAMAN AND NICOBAR ISLANDS	282	8.49	199	9.45	141	4.23	18	0.54	179	5.4
ANDHRA PRADESH			35364	4597.32						
ARUNACHAL PRADESH	5676	182.61	3812	128.84	5831	195.94	635	23.28	1299	47.58
ASSAM	2439	76.03	4695	148.75	5625	175.8	223	7.05		
BIHAR	19758	355.64	65563	1180.13	11763	211.74				
CHHATTISGARH	19	0.43	88414	2198.91	22182	501.13	178415	4743.83		
GOA	2354	71.95	3827	115.56	209	6.3	1985	59.62	340	10.2
GUJARAT	182639	5719.24	101356	3517.93	116556	4171.54	97863	3626.72	17943	699.19
HIMACHAL PRADESH	474	14.22	3388	101.87	2445	73.61	910	27.47	1296	39.47
JAMMU AND KASHMIR					4665	140.91	365	10.98	1322	41.16
JHARKHAND	94854	2128.38	13751	309.48	7311	329	16250	731.25		
KARNATAKA	80494	2414.82	93928	2817.84	18424	5527.32	82316	2469.48	55	1.65
KERALA	7142	228.23	9509	329.47	1007	29.05				
LADAKH	1766	55.38	758	23.1	82	2.53	8	0.24		
MADHYA PRADESH	343961	1097.263			35165	999.35	350016	11368.93		
MANIPUR	2058	64.01	2418	97.44	1660	50.2	70	2.91	3200	118.69
MEGHALAYA	586	18.04	2338	72.4	1410	43.66	19	0.6	8	0.24

MIZORAM	10865	420.27	19791	741.38	465	18.6			694	27.91
NAGALAND	1291	38.73								
ODISHA	18808	839.71	143725	6717.5	63563	3042.67	176228	8349.45	10984	498.46
PUDUCHERRY	19	0.57	21	0.63			12	0.39		
RAJASTHAN	211350	6289.93	41827	1255.01	136611	4104			94659	2840.75
SIKKIM	88	2.97	296	9.24	47	1.51	134	4.67	47	1.48
TAMIL NADU			24037	765.61	6569	235.48				
TELANGANA	8460	212.64	229	5.81						
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU					4080	98.76	877	25.4		
TRIPURA	1843	72.65	17307	650.22	15017	583.27	3054	127.76	11981	480.17
UTTAR PRADESH	815	19.94	1579	41.48	2329	62.64				
UTTARAKHAND			1278	28.91	516	15.87	751	23.41	73	2.42
WEST BENGAL	28942	1217.8			30669	1320.6	14025	420.75	3375	101.25
Grand Total	1026983	31425.31	679410	25864.28	660162	21945.71	924174	32024.73	147455	4916.02

Note:- Based on the beneficiary data uploaded by States/UTs on DBT Tribal portal of this Ministry as on 25.01.2026.

State Wise No. of Beneficiaries and Fund Released under the Scheme of Post Matric Scholarship Scheme

	2021-22		2022-23		2023-24		2024-25		2025-26	
State Name	Beneficiaries	Amount (In Lakhs)								
ANDAMAN AND NICOBAR ISLANDS	309	11.05	330	8.68	170	4.1	2	0.05	293	8.85
ANDHRA PRADESH	53361	1426.188	113139	1562.093	75431	1138.095	32944	8043.87		
ARUNACHAL PRADESH	31523	8929.38	43639	1159.5.12	46427	1246.3.86	42586	1202.0.31	44163	1251.2.18
ASSAM	27064	2736.83	78130	7742.54	35135	3689.98	12582	1552.11	18456	2172.67
BIHAR			25001	1279.25	2467	128.38	3045	178.34	173	14.79
CHHATTISGARH	10000	712.02	213119	1129.0.14	120936	8654.55	57464	3197.74	79632	8693.35
GOA	4628	886.72	4547	652.67	3831	635.28	3128	794.67	3185	896.42
GUJARAT	263516	4821.2.63	157975	2736.8.42	227369	5808.9.92	227019	8392.8.77	86349	4610.5.31
HIMACHAL PRADESH	2042	316.33	3476	613.73	4294	766.7	4042	966.75	3669	806.53
JAMMU AND KASHMIR	12561	1536.51	74	10.16	10399	1455.75	6591	1100.27	4548	874.97
JHARKHAND	108010	1014.5.82	49962	5515.63	97440	1428.6.3	61098	8276.32		
KARNATAKA	72236	6864.95	93826	1208.4.72	154457	2103.5.94	81271	1178.0.82		
KERALA	30159	3304.53	28153	3688.22	24735	3724.39				
LADAKH	8014	1952.07	12212	2891.5	2217	530.47	12977	3549.53	139	41.64
MADHYA PRADESH	139801	2019.1.91	523019	4816.5.13	222333	4292.5.98	197938	2893.3.92		
MAHARASHTRA	214331	4908.68	282098	5811.64	182192	4657.31				
MANIPUR	35683	4331.24	46476	5188.15	40746	4723.92	29992	3570.64	30151	3563.69
MEGHALAYA	15863	2717.36	53881	9902.69	59960	1196.2.76	58031	1305.0.56	84181	2169.5.12
MIZORAM	48042	5107.14	41218	4581.57	304	40.24	30696	3965.26	28241	4667.17
NAGALAND	36940	3742.62	40588	4195.06	40638	4440.17	42448	4196.14	64423	4508.46
ODISHA	189152	2471.3.55	208067	3026.8.87	179299	2502.7.39	68021	1650.9.71		

PUDUCHERRY	21	2.14	18	1.2	8	0.99				
RAJASTHAN	17927 7	1896 3.44	21692 9	3780 4.28	45352	6772. 13	19867 6	3162 6.67	53069	1062 0.59
SIKKIM	3488	873.5 1	4233	845.4 8	2553	631.4	1377	562.4 9	1	1.12
TAMIL NADU			30861	3505. 77	7902	423.3 8	347	9.99		
TELANGANA	17267 7	2750 7.61	55586	8201. 08	13261 7	1522 7.86	88534	1488 8	25560	2753. 66
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2654	364.1 3	61	15.44	1803	227.7 8				
TRIPURA	16676	3221. 27	35138	5704. 84	37388	7459. 57	33377	6715. 94	28163	2803. 28
UTTAR PRADESH	8930	950.4 2	6427	999.9 5	8656	1088. 58	1020	194.3 5		
UTTARAKHAND			3769	258.6 8	3398	278.4 2	3233	378.6 3	108	5.65
WEST BENGAL	81639	4096. 79			79736	3981. 14	32844	2331. 43	12033	859.7 7
Grand Total	17685 97	2215 62.53	23719 52	2658 11.54	18501 93	2667 15.59	13312 83	2623 23.28	56653 7	1236 05.22

Note:- Based on the beneficiary data uploaded by States/UTs on DBT Tribal portal of this Ministry as on 25.01.2026.

State/UT-wise, details of funds released to State Governments during last two years under PM-JANMAN

(in Rs. Cr)

S.N.	State	FY 2023-24	FY 2024-25*
1	Andhra Pradesh	14.97	5.00
2	Chhattisgarh	8.52	0.00
3	Gujarat	1.66	4.37
4	Jharkhand	0.62	1.50
5	Karnataka	3.33	10.26
6	Kerala	2.29	0.00
7	Madhya Pradesh	25.99	0.00
8	Maharashtra	12.47	5.00
9	Odisha	12.68	23.92
10	Rajasthan	3.33	3.44
11	Tamil Nadu	5.20	20.67
12	Telangana	2.91	13.24
13	Tripura	4.57	7.50
14	Uttar Pradesh	0.83	0.00
15	Uttarakhand	0.62	4.78
	Total	100.00	99.68

*Provisional

The details of funds released during last three years under the scheme “Development of PVTGs” are as under:

(in Rs. lakhs)

S. No	State	2022-23	2023-24	2024-25*
1	Andhra Pradesh	1645.5	0	0
2	A & N Islands	0	0	0
3	Bihar	0	0	0
4	Chhattisgarh	1500	0	0
5	Gujarat	1731.2	0	0
6	Jharkhand	0	0	0
7	Karnataka	1439.42	0	0
8	Kerala	0	0	0
9	Madhya Pradesh	0	0	0
10	Maharashtra	0	0	0
11	Manipur	0	0	0
12	Odisha	1796.75	0	0
13	Rajasthan	1120.625	0	0
14	Tamil Nadu	907.7	0	2723..11
15	Telangana	1508.13	0	2746.87
16	Tripura	1402.65	0	207.95
17	Uttar Pradesh	0	0	0
18	Uttarakhand	0	0	0
19	West Bengal	665.95	0	1631.05
	Total	13717.925	0	7308.98

*Provisional

Note:-With the launch of the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) since November, 2023, only the committed liabilities are to be released to States under the above scheme.

Amount of loan disbursed by NSTFDC in the last three years

Rs. in lakhs

Sl. No.	State	2022-23	2023-24	2024-25*
		Amount disbursed	Amount disbursed	Amount disbursed
1	Andhra Pradesh	4119.80	5551.49	6039.21
2	Andaman & Nicobar Islands		0.00	0.00
3	Arunachal Pradesh	699.90	25.77	17.88
4	Assam		40.02	24.24
5	Bihar		3.06	0.00
6	Chhattisgarh	296.00	227.29	499.43
7	Dadra & Nagar Haveli		4.55	0.00
8	Goa		0.22	0.00
9	Gujarat	1019.61	2810.12	4931.39
10	Haryana			0.00
11	Himachal Pradesh	56.90	2.19	30.60
12	Jammu & Kashmir	1272.54	295.19	1102.49
13	Jharkhand	3.00	684.25	247.45
14	Karnataka	1582.42	853.41	1854.44
15	Kerala	720.73	446.74	684.80
16	Lakshadweep			73.53
17	Madhya Pradesh	5392.05	1759.58	1660.72
18	Maharashtra	658.19	2523.52	567.76
19	Manipur	25.00	235.49	102.80
20	Meghalaya	470.60	475.91	298.09
21	Mizoram	5295.74	6856.69	6948.28
22	Nagaland	20.39	1199.77	627.08
23	Odisha	63.19	362.35	883.56
24	Rajasthan	789.35	712.22	130.16
25	Sikkim		34.23	201.63
26	Tamil Nadu	1087.13	3265.67	1210.39
27	Telangana	4583.99	3218.52	5174.31
28	Tripura	48.02	2014.62	1695.98
29	Uttarakhand	81.42	32.59	1.92
30	Uttar Pradesh		3.37	85.81
31	West Bengal	1643.33	1526.59	2233.75
	TOTAL	29929.30	35165.42	37327.70

*Provisional

Statement showing fund released (in Rs. Lakhs) under Article 275(1) of Constitution (as on 05.06.2025)

S.N	States	2022-23	2023-24	2024-25*
1	Andhra Pradesh	0.00	0.00	9841.55
2	Arunachal Pradesh	7265.30	6740.00	10030.00
3	Assam	2300.00	3294.12	4286.23
4	Bihar	1001.01	871.24	524.00
5	Chhattisgarh	13578.43	15676.77	14506.46
6	Goa	667.79	150.00	479.91
7	Gujarat	7549.12	4584.77	2727.27
8	Himachal Pradesh	1655.00	1696.45	2244.23
10	Jharkhand	6677.87	14299.82	5147.06
11	Karnataka	4297.57	4070.00	4730.26
12	Kerala	817.67	1910.44	395.81
13	Madhya Pradesh	8438.75	15741.70	9183.585
14	Maharashtra	0.00	0.00	0.00
15	Manipur	1067.36	2456.35	1981.32
16	Meghalaya	2904.84	3127.29	2217.40
17	Mizoram	1654.05	2897.97	2143.80
18	Nagaland	5863.47	5020.11	2050.50
19	Odisha	10150.55	6870.56	10107.95
20	Rajasthan	11002.53	8940.07	4626.61
21	Sikkim	720.38	1754.38	4485.06
22	Tamil Nadu	0.00	650.49	2019.665
23	Telangana	3114.46	5169.00	13797.00
24	Tripura	1294.71	4226.39	4151.82
25	Uttar Pradesh	1135.82	1353.63	1829.90
26	Uttarakhand	306.02	964.05	0.00
27	West Bengal	4186.50	4744.40	3549.61
Grand Total		97649.20	117210.00	117057.00

*Provisional

**DETAILS OF FUND RELEASED FUNDED DURING THE YEAR 2022-23 TO 2024-25
UNDER THE SCHEME OF GRANTS IN AID TO VOLUNTARY ORGANIZATIONS
WORKING FOR THE WELFARE OF SCHEDULED TRIBES'**

(Rs.in Lakh)

State	2022-23	2023-24	2024-25*
ANDHRA PRADESH	183.01	92.19	249.08
ARUNACHAL PRADESH	213.91	205.74	639.09
ASSAM	214.46	121.75	284.47
CHHATTISGARH	138.42	140.64	250.83
DELHI	8.31	-	17.42
GUJARAT	284.73	299.17	338.79
HIMACHAL PRADESH	226.02	437.22	578.27
JAMMU AND KASHMIR	36.76	-	49.28
JHARKHAND	881.91	918.76	2666.31
KARNATAKA	290.59	247.33	520.86
KERALA	129.48	7.53	186.75
LADAKH	74.33	84.54	181.79
MADHYA PRADESH	1091.13	975.56	1438.54

MAHARASHTRA	1358.81	1047.53	1550.50
MANIPUR	207.54	406.09	657.29
MEGHALAYA	2132.05	914.83	2017.34
MIZORAM	51.50	38.69	158.85
ODISHA	2049.49	4095.84	2885.48
RAJASTHAN	269.21	217.68	498.95
SIKKIM	46.81	53.16	117.11
TAMIL NADU	250.31	377.29	189.10
TELANGANA	39.99	96.98	208.03
TRIPURA	95.69	42.09	186.63
UTTAR PRADESH	61.49	51.03	140.36
UTTARAKHAND	112.93	44.30	98.68
WEST BENGAL	476.10	1167.79	1390.18
Total	10925.00	12083.71	17500.00

*Provisional

Details of funds released under the Scheme of 'Support to Tribal Research Institutes' during last three years

(Rs. in lakh)

S No	State	2022-23	2023-24	2024-25*
1	Andaman and Nicobar	0.00	0.00	0.00
2	Andhra Pradesh	219.13	125.00	0.00
3	Arunachal Pradesh	0.00	48.63	150.00
4	Assam	0.00	0.00	270.00
5	Bihar	0.00	0.00	99.00
6	Chhattisgarh	113.43	250.00	1100.00
7	Goa	0.00	50.57	200.00
8	Gujarat	0.00	0.00	250.00
9	Himachal Pradesh	0	0.00	125.00
10	Jammu And Kashmir	170.84	770.85	100.00
11	Jharkhand	164.96	417.03	200.00
12	Karnataka	0.00	0.00	200.00
13	Kerala	0.00	0.00	300.00
14	Ladakh	0.00	0.00	99.00
15	Madhya Pradesh	0.00	143.08	600.00
16	Maharashtra	0.00	0.00	250.00
17	Manipur	0.00	0.00	140.00
18	Mizoram	53.75	550.00	723.14
19	Nagaland	205.000	400.00	600.00
20	Odisha	313.15	600.00	600.00
21	Rajasthan	0.00	0.00	0.00
22	Sikkim	0.00	0.00	200.00
23	Tamil Nadu	0.00	25.00	300.00
24	Telangana	0.00	0.00	1300.00
25	Tripura	0.00	25.00	300.00
26	Uttar Pradesh	0.00	0.00	0.00
27	West Bengal	0.00	0.00	0.00
28	Meghalaya	0.00	0.00	100.00
29	Uttarakhand	0.00	948.01	793.86
	Total	1240.26	4353.17	9000.00

*Provisional

Details of funds released under EMRS during last three years

(Rs. In Lakh)

S. No.	Name of the State/UT	2022-23	2023-24	2024-25*
1	Andhra Pradesh	12,600.57	10,795.05	20,252.60
2	Arunachal Pradesh (NE)	1,010.87	693.91	1,998.01
3	Assam (NE)	1,433.65	2,732.67	10,638.59
4	Bihar	0	8.95	34.12
5	Chhattisgarh	19,435.93	15,888.89	75,241.68
6	Dadra & Nagar Haveli	568.22	163.45	173.77
7	Gujarat	10,088.95	15,667.55	23,739.43
8	Himachal Pradesh	483.18	829.76	1,353.01
9	Jammu & Kashmir	1,200.00	891.4	373.56
10	Jharkhand	23,562.27	23,915.13	63,365.39
11	Karnataka	1,768.84	2,677.67	5,996.19
12	Kerala	1,515.66	249	1,030.37
13	Ladakh	450	800	17.41
14	Madhya Pradesh	31,817.79	13,157.19	24,589.25
15	Maharashtra	12,919.16	8,525.91	26,849.30
16	Manipur (NE)	2,369.98	3,044.92	2,325.91
17	Meghalaya (NE)	800	21,014.66	31,442.72
18	Mizoram (NE)	2,094.54	1,242.52	14,313.18
19	Nagaland (NE)	557.71	18,377.12	698.27
20	Odisha	28,164.31	48,934.80	60,184.05
21	Rajasthan	19,463.30	13,687.79	8,532.54
22	Sikkim (NE)	1,047.35	1,118.83	845.00
23	Tamil Nadu	1,098.78	1,099.80	1,738.95
24	Telangana	12,794.53	14,276.17	13,492.34
25	Tripura (NE)	6,435.19	6,670.35	9,946.98
26	Uttar Pradesh	596.23	624.14	949.43
27	Uttarakhand	474.95	1,537.53	3,475.04
28	West Bengal	2,303.67	1,869.70	1,789.50
	Total	1,97,055.63	2,30,494.86	4,05,386.59

*Provisional

Year Wise list of functional EMRSs and Enrolment:

Sl. No	State / UT	2020-21		2021-22		2022-23		2023-24		2024-25	
		Functional EMRS	Enrolment								
1	Andhra Pradesh	19	4609	28	5795	28	7087	28	8810	28	9891
2	Arunachal Pradesh	2	100	2	220	3	290	5	451	5	734
3	Assam	1	480	1	480	1	0	1	0	1	NR
4	Bihar	0	0	0	0	0	0	0	0	2	NR
5	Chhattisgarh	71	11519	71	15581	73	19123	74	21943	75	24767
6	Dadra & Nagar Haveli and Daman & Diu	1	120	1	179	1	238	1	300	1	346
7	Gujarat	34	10974	35	10973	34	10985	34	11066	38	11525
8	Himachal Pradesh	4	422	4	552	6	673.	4	794	4	902
9	Jammu & Kashmir	0	0	0	0	4	294	6	577	6	900
10	Jharkhand	7	3084	7	3051	7	3201	7	3202	51	3257
11	Karnataka	12	3638	12	4027	12	4185	12	4236	12	4523
12	Kerala	2	520	2	560	4	697	4	862	4	969
13	Ladakh	0	0	0	0	0	0	0	0		
14	Madhya Pradesh	63	20657	63	23393	63	24281	63	23084	63	25056
15	Maharashtra	25	6272	31	7062	37	8048	37	9010	37	10092
16	Manipur	3	1439	3	1431	3	1440	3	1435	3	1440
17	Meghalaya	0	0	0	0	0	0	0	0		
18	Mizoram	6	856	6	1061	6	1250	6	1197	11	1892

19	Nagaland	3	640	3	671	3	681	3	712	3	744
20	Odisha	27	6711	27	7317	32	8495	32	9625	47	11530
21	Rajasthan	21	5938	30	7224	30	8222	30	8375	30	9603
22	Sikkim	4	987	4	1008	4	1131	4	1254	4	1248
23	Tamil Nadu	8	2506	8	2867	8	2488	8	2226	8	2490
24	Telangana	23	5815	23	6795	23	7113	23	8194	23	9282
25	Tripura	5	1824	5	1899	6	1984	6	1994	6	2094
26	Uttar Pradesh	2	495	2	480	2	617	2	652	3	890
27	Uttarakhand	3	514	3	765	4	752	4	963	4	1105
28	West Bengal	7	400	7	2072	7	0	7	2879	8	3056
	Grand Total	353	90520	378	105463	401	113275	404	123841	477	138336

State wise & year wise progress under PM JVM VDVK & PM JANMAN VDVK intervention from the financial year 2021-22 to FY 2025-26

PM JVM VDVKs:

S. No	Year	2021-2022			2022-2023			2023-2024			2024-2025			2025-26			Total		
	State	No. of VDV Ks sanctioned	Amount Sanctioned (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDV Ks sanctioned	Amount Sanctioned (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDV Ks sanctioned	Amount Sanctioned (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDV Ks sanctioned	Amount Sanctioned (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDV Ks sanctioned	Amount Sanctioned (Rs in lakhs)	Amount Released (Rs in lakhs)	No. of VDV Ks sanctioned	Amount Sanctioned (Rs in lakhs)	Amount Released (Rs in lakhs)
1	Andhra Pradesh	152	2280	1140	0	0	0	0	0	0	0	0	0	0	0	0	152	2280	1140
2	Arunachal Pradesh	85	1275	637	0	0	0	21	315	157.5	0	0	0	0	0	0	106	1590	794.5
3	Assam	174	2610	1305	169	2535	1267.5	0	0	0	0	0	0	24	360	180	367	5505	2752.5
4	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Dadra Nagar Haveli and Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	84	1174.45	0	0	0	0	0	0	587.225	84	1174.45	587.225

8	Himachal Pradesh	4	55.5	41.8	0	0	0	0	0	0	0	0	0	0	0	0	0	4	55.5	41.8
9	Jammu & Kashmir	100	1457	1457	0	0	0	0	0	0	0	0	0	0	0	0	0	100	1457	1457
10	Jharkhand	0	0	0	107	1605	802.5	0	0	0	0	0	0	0	0	0	0	107	1605	802.5
11	Karnataka	101	1515	757.5	0	0	0	0	0	0	0	0	0	0	0	0	0	101	1515	757.5
12	Kerala	31	402.25	201.125	0	0	0	0	0	0	0	0	0	0	0	0	0	31	402.25	201.125
13	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	21	315	157.5	19	285	142.5	0	0	0	0	0	0	0	0	0	0	40	600	300
15	Maharashtra	0	0	0	0	0	0	1	15	7.5	8	120	47.5	6	90	57.5	15	225	112.5	
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	7	91.65	45.825	7	91.65	45.825	
17	Meghalaya	0	0	0	0	0	0	130	1950	975	0	0	0	0	0	0	0	130	1950	975
18	Mizoram	0	0	0	0	0	0	100	1500	750	0	0	862.5	27	405	202.5	127	1905	1815	
19	Nagaland	0	0	0	10	150	75	68	1020	510	63	943.5	390	0	0	1521.75	141	2113.5	2496.75	
20	Odisha	14	210	105	0	0	0	0	0	0	0	0	0	0	0	0	0	14	210	105

21	Rajasthan	290	4303.4	2151	0	0	0	0	0	0	0	0	0	0	26	377.95	188.975	316	4681.35	2339.975
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	1	15	7.5	0	0	0	0	0	0	0	0	0	0	0	0	0	1	15	7.5
24	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Tripura	0	0	0	25	339.05	169.52	0	0	0	0	0	0	0	0	0	0	25	339.05	169.52
26	Uttar Pradesh	13	195	97.5	0	0	0	0	0	0	0	0	0	0	0	0	0	13	195	97.5
27	Uttarakhand	1	15	7.5	0	0	0	0	0	0	0	0	0	0	0	0	0	1	15	7.5
28	West Bengal	22	329.35	329.35	0	0	0	0	0	0	0	0	0	5	73.1			27	402.45	329.35
	Total	1009	14977.5	8394.75	330	4914.05	2457.02	404	5974.45	2400	71	1063.5	1300	95	1397.7	2783.75	1909	28327.2	17335.57	

PM JANMAN VDVks:

(Funds in Rs. Lakhs)

#		FY 2023-24			FY 2024-25			FY 2025-26			Total		
Sl. No.	State	Funds Sa nctioned	Funds R eleased	VDVK Sa nctioned	Funds Sa nctioned	Funds R eleased	VDVK Sa nctioned	Funds Sa nctioned	Funds R eleased	VDVK Sa nctioned	Funds Sa nctioned	Funds R eleased	VDVK Sa nctioned
1	Andaman an d Nicobar	2.8	1.4	1	0	0	0	0	1.4	0	2.8	2.8	1
2	Andhra Prad esh	307.55	153.825	73	0	0	0	0	0	0	307.55	153.825	73
3	Chhattisgarh	119.75	59.875	16	0	0	0	0	0	0	119.75	59.875	16
4	Gujarat	52.5	26.25	21	0	0	0	0	0	0	52.5	26.25	21
5	Jharkhand	143.8	72	35	0	0	0	0	0	0	143.8	72	35
6	Karnataka	89.2	29.2	32	2.6	0	1	0	16.7	0	91.8	45.9	33
7	Kerala	21.65	10.825	5	5.2	0	2	0	2.6	0	26.85	13.425	7
8	Madhya Pra desh	254.5	73.825	83	0	0	0	0	53.45	0	254.5	127.275	83
9	Manipur	0	0	0	30	15	2	0	15	0	30	30	2
10	Maharashtra	181.2	90.635	40	0	0	0	0	0	0	181.2	90.635	40
11	Odisha	178.4	88.91	43	0	0	0	84.55	42.27	23	262.95	131.18	66
12	Rajasthan	432.95	215.475	50	9.15	0	1	0	4.57	0	442.1	220.045	51
13	Tamil Nadu	120.15	60.075	37	0	0	0	0	0	0	120.15	60.075	37
14	Telangana	73.05	36.525	25	0	0	0	0	0	0	73.05	36.525	25
15	Tripura	127.5	57.35	30	0	0	0	0	5.35	0	127.5	62.7	30

16	Uttar Pradesh	15.95	7.97	5	0	0	0	0	0	0	15.95	7.97	5
17	Uttarakhand	15.7	7.85	5	16	0	4	0	8	0	31.7	15.85	9
18	West Bengal	0	0	0	0	0	0	13.9	6.95	5	13.9	6.95	5
#	Grand Total	2136.65	989.39	501	62.95	15	10	98.45	156.29	28	2298.05	1160.68	539
